

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 2**

**New CA/94/ND/2023 in CP/146/ND/2021**

**IN THE MATTER OF:**

Rohit Prasad and ors.	...	Applicant
Versus		
RR Financial Consultants Ltd And Anr.	...	Respondent

**Order under Section 241-242.**

**Order delivered on 13.03.2023**

**Coram:**

**MR. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Ms. Bharti Kashyap, CS
For R-1 & R-2	: Ms. Kinjal Goyal, Adv.

**ORDER**

**New CA/94/ND/2023**

For the reasons stated therein the CA No. 94/ND/2023 stands allowed and Company Petition No. 146/ND/2021 is dismissed as withdrawn.

**Sd/-**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

**Sd/-**

**ASHOK KUMAR BHARDWAJ**  
**MEMBER (JUDICIAL)**